

No.7-53/PCC/NGT(O.A(360/2018)/2020/1655

अंडमान तथा निकोबार प्रशासन

ANDAMAN & NICOBAR ADMINISTRATION

प्रदूषण नियंत्रण समिति

POLLUTION CONTROL COMMITTEE

DEPARTMENT OF SCIENCE AND TECHNOLOGY

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Dated: 27/03/2021

To

The Hon'ble NGT, Principal Bench,  
Faridkot House, Copernicus Marg,  
New Delhi-110001  
Email: [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

Sub: **District Environment Plan of South Andaman District, Andaman & Nicobar Islands as per Hon'ble NGT order dated 19.03.2020 and 26.09.2019 in the matter of O.A. No. 360 of 2018-reg.**

Sir,

This is with reference to the above-mentioned subject regarding submission of District Environment Plan in Compliance of Hon'ble NGT order dated 19.03.2020 and 26.09.2019 in the matter of O.A. No. 360 of 2018.

In this regard, it is submitted that the department has compiled all the information received from departments pertaining to preparation of District Environment Plan of South Andaman District and the same is enclosed herewith.

Encl: A/a

Yours faithfully,

 25/03/21

Member Secretary, ANPCC

Copy to:

1. Mr. Vinod Babu, AD & Div. Head WMD-I, CPCB, New Delhi for reference and necessary action. Email: [bvbabu.cpcb@nic.in](mailto:bvbabu.cpcb@nic.in)

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## SOUTH ANDAMAN DISTRICT

The proposed Model Action Plan for 7 thematic areas

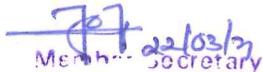
1.0 Waste Management Plan

(i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of Urban Local Body (ULB)		[name of ULB]	South Andaman District	Port Blair Municipal Council (PBMC)
	No of ULBs in the District		[Nos]	1	
	Population		[Nos as per 2011 census]	238142	108058
SW1	Report on inventory of total solid waste Generation				
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]	68.84	60 MTPD
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]	33.56	26.2
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]	22.69	21.3
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]	4.25	4.2
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]	0.33	0.3
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]	6.01	6
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]	1.202	1.2
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]	0.802	0.8
SW1i		No of Old dump sites	[Nos] or [None]	10	2
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]	200090	200000
SW1k		No of Sanitary landfills	[Nos] or [None]	1	1
SW1l		No of wards	[nos]	315	24
SW2	Compliance by Bulk Waste Generators				
SW2a		No of BW Generators	[numbers] or [inventory not done]	120	10
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]	61	10
SW3	Compliance in segregated waste Collection SW Collection				
SW3a		Total generation	[Automatic] from SW1a	68.84	60
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]	31.36	24
SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]	22.39	21
SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]	4.25	4.2
SW4	Waste Management Operations				
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]	partial 98.5%	100
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]	partial 50%	100

  
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SW4c		Manual Sweeping	[100%] / [partial%]	100%	100
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]	100%	100
SW4e		Digesters (Bio-methanation)	[% of WW] / [not initiated]	initiated	initiated
SW4f		Composting operation	[% of WW] / [not initiated]	54%	35
SW4g		MRF Operation	[MRF used] / [not installed]	MRF used	MRF used
SW4h		Use of Sanitary Landfill	[% of SW collected] / [no SLF]	no SLF	no SLF
SW4i		Reclamation of old dumpsites	[initiated] / [not initiated]	initiated	initiated
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	initiated	initiated
SW4k		Linkage with Recyclers	[initiated] / [not initiated]	initiated	initiated
SW4l		Authorization of waste pickers	[initiated] / [not initiated]	initiated	initiated
SW4m		Linkage with TSDF / CBMWTF	[initiated] / [not initiated]	initiated	initiated
SW4n		Involvement of NGOs	[initiated] / [not initiated]	initiated	initiated
SW4o		Linkage with Producers / Brand Owners	[initiated] / [not initiated]	initiated	initiated
SW4p		Authorisation of Waste Pickers		initiated	initiated
SW4q		Issuance of ID Cards	[initiated] / [not initiated]	initiated	initiated
SW5	Adequacy of of Infrastructure				
SW5a		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	504/311	286/290
SW5b		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	62/34	30/30
SW5c		Segregated Transport	[yes] / [no] / [% area covered]	Yes, 100%	Yes, 100%
SW5d		Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	13/7	05 Nos.
SW5e		Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	35	24
SW5f		Bio-methanation units	[Nos. Required] / [Nos. Available]	Not Available	Not Available
SW5h		Composting units	[Nos. Required] / [Nos. Available]	23/8	12
SW5i		Material Recovery Facilities	[used or installed] / [not available]	17	6
SW5k		Waste to Energy (if applicable)	[Required] / [Nos. Available]	Not Available	Not Available
SW5l		Waste to RDF	[Required] / [Nos. Available]	Not Available	Not Available
SW5m		Sanitary Land fills	[Nos] / [Nos. Available]	Not Available	Not Available
SW5n		Capacity of sanitary landfills	[MT] / / [Nos. Available]	Not Available	Not Available
SW5o		Waste Deposit Centers (DHW)	[Nos] / [Nos. Available]	35	24
SW5p		Other facilities	[give or select from list]		
SW6	Notification and Implementation of By-Laws				
SW6a		Notification of By-laws	[done] / [in progress] / [not initiated]	Done	Done
SW6b		Implementation of by-laws	[done] / [in progress] / [not initiated]	Done	Done
SW7	Adequacy of Financial Status of ULB				
SW7a		CAPEX Required	[INR] / [Not required]	1300000000	1150000000
SW7b		OPEX	[INR per Year] / [% of requirement]	N/A	NA
SW7c		Adequacy of OPEX	[Yes] / [No]	0	0

  
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(ii) Plastic Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB		[name of ULB]	South Andaman	PBMC
	Population		[Nos as per 2011 census]	238142	108058
PW1	Inventory of plastic waste generation				
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]	1.798	0.899
PW2	Implementation of Collection				
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]	partial 98.5%	100
PW2b		Segregated Waste collection	[100%] / [partial %]	100%	100
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	MRF Used	MRF Used
PW2d		Authorization of PW pickers	[Nos] / [not initiated]	31	31
PW2e		PW collection Centers	[Nos] / [not established]	17	6
PW3	Establishment of linkage with Stakeholders				
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]	Nil	Nil
PW3b		Established linkage with NGOs	[Nos] / [not established]	2	0
PW4	Availability of facilities for Recycling or utilization of PW				
PW4a		No. of PW recyclers	[Nos]	11	11
PW4b		No Manufacturers	[Nos]	0	0
PW4c		No of pyrolysis oil plants	[Nos]	0	0
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]	0	0
PW4e		Use in road making	[Quantity MT used per Month]	1.3	1.3
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]	5.7	5.7
W5	Implementation of PW Management Rules, 2016				
W5a		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]	Partial	All sealed
PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]	Prohibited	Prohibited
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented	Implemented
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners				

  
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PW6a	No of Producers associated with ULBs	[Nos] / [None]	118 (Including Mainland) Producers, Importer, Brand Owner	None
PW6b	Financial support by Producers / Brand owners to ULBs	[Nos] / [None]	None	None
PW6c	Amount of PRO Support	[Rs...]	0	0
PW6d	Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]	None	None
PW6e	No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]	None	None

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## (iii) C&amp;D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB		[name of ULB]	South Andaman	PBMC
	Population		[Nos as per 2011 census]	238142	108058
CD1	Inventory of C&D waste generation				
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]	4.25	4.2
CD2	Implement scheme for permitting bulk waste generators				
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]	PBMC-Initiated APWD-Not Initiated	Initiated
CD3	Establishment of C&D Waste Deposition centers				
CD3a		Establishment of Deposition Points	[Yes] / [No]	PBMC-Yes RD&P-Yes APWD-No	Yes
CD3b		C&D Deposition point identified	[Yes] / [No]	PBMC-Yes RD&P-Yes APWD-No	Yes
CD4	Implementation of By-Laws for CD Waste Management				
CD4a		Implementation of By-laws	[notified] / [not notified]	PBMC-Notified RD&P-Notified APWD-Not Notified	Notified
CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]	PBMC-Initiated RD&P-Initiated APWD-Not Initiated	Initiated
CD5	Establishment of C&D Waste recycling plant or linkage with such facility				
CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]	No facility exists	NA
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]	Not Available	NA

  
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(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB		[name of ULB]	South Andaman District	PBMC
	Population		[Nos as per 2011 census]	238142	108058
BMW1	Inventory of Biomedical Waste Generation				
BMW1a		Total no. of Bedded Hospitals	[Nos] / [No inventory]	28	10
BMW1b		Total no. of non-bedded HCF	[Nos] / [No inventory]	102	34
BMW1c		Total no. Clinics	[Nos] / [No inventory]	84	3
BMW1d		No of Veterinary Hospitals	[Nos] / [No inventory]	16	6
BMW1e		Pathlabs	[Nos] / [No inventory]	2	
BMW1f		Dental Clinics	[Nos] / [No inventory]	13	
BMW1g		Blood Banks	[Nos] / [No inventory]	3	
BMW1h		Animal Houses	[Nos] / [No inventory]	1	
BMW1i		Bio-research Labs	[Nos] / [No inventory]	1	
BMW1j		Others	[Nos] / [No inventory]		
BMW2	Authorization of HCFs by SPCBs / PCCs				
BMW2a		Bedded HCFs	[Nos Authorized]	20	6
BMW2b		Non-bedded HCFs	[Nos Authorized]	82	18
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)				
BMW3a		No of CBMWTFs	[Nos] / None	No CBMWTF available only captive incinerators, Autoclave & Shredders	
BMW3b		Linkage with CBMWTFs	[Yes] / [no linkage]	NA	
BMW3c		Capacity of CBMWTFs	[Adequate] / [Not adequate]	NA	
BMW3d		Requirements of CBMWTFs	[Require] / [not required]	NA	
BMW3e		Captive Disposal Facilities of HCFs	[Nos] / [None]	Incinerators-02 Autoclave-05 Shredders-05	Incinerators-01 Autoclave-03 Shredders-03
BMW4	Compliance by CBMWTFs				
BMW4a		Compliance to standards	[Meeting] / [Not meeting] / [NA]	Meeting	
BMW4b		Barcode tracking by HCFs / CBMWTFs	[100%] / [Partly %] / [None]	File for installation of Bar-code System wherever there is captive incinerator is put up for approval.	

  
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BMW4c		Daily BMW lifting by CBMWTFs	[Kg / day]	No CBMWTF exists. However Daily lifting done by hospital staffs for captive incinerators. From Covid care centers the Biomedical Waste is lifted by PBMC staff & disposed at GB Pant captive incinerator.	
BMW5	Status of Compliance by Healthcare Facilities				
BMW5a		Pre-segregation	[100%] / [partly %] / [None]	100%	
BMW5b		Linkage with CBMWTFs	[100%] / [partly %] / [None]	100%(all done through captive incinerators wherever incinerators are established)	

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(v) Hazardous Waste Management

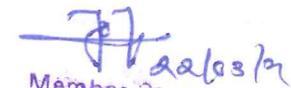
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
HW1	Inventory of Hazardous Waste			
HW1a		No of HW Generating Industry	[Nos.]	4
HW1b		Quantity of HW	[MT/Annum]	59.76 MT
HW1c		Quantity of Incinerable HW	[MT/Annum]	NIL
HW1d		Quantity of land-fillable HW	[MT/Annum]	NIL
HW1e		Quantity of Recyclable / utilizable HW	[MT/Annum]	59.76 MT
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites			
HW2a		No of HW dumpsites	[Nos] / [None]	None
HW2c		Probable Contaminated Sites	[Nos] (provide list)	Nil
HW3	Authorization by SPCBs/PCCs			
HW3a		No of industries authorized	[Nos]	2
HW3b		Display Board of HW Generation in front of Gate	[Nos]	2
HW3	Availability of Common Hazardous Waste TSDF			
HW3a		Common TSDF	[Exists] / [No] / [Sent to Other District within State]	No
HW3b		Industries linkage with TSDF	[Nos.]	None
HW4	Linkage of ULBs in District with Common TSDF			
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	[Yes] / [No]	No

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## (vi) E-Waste Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
EW1	Status of facilitating authorized collection of E-Waste			
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	[Yes] / [No]	Yes, through Authorised waste collector
EW1c		Collection centers established by ULB in District	[Nos] / [None]	Yes, through Authorised waste collector
EW1d		Collection centers established by Producers or their PROs in the District	[Nos] / [None]	No
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	[Yes] / [No]	Yes, through Authorised waste collector
EW1f		No authorized E-Waste recyclers / Dismantler	[Nos] / [None]	1
EW2	Status of Collection of E-Waste			
EW2a		Authorizing E-Waste collectors	[Authorized] / [None]	Urban-Authorized Rural-None
EW2b		Involvement of NGOs	[Yes] / [No] / [Nos]	No
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	[Yes] / [No] / [Nos]	No
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	[Yes] / [No]	Yes, through Authorised waste collector
EW4	Control E-Waste related pollution			
EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District	[Yes] / [No]	No
EW4b		Does the administration closed illegal E-Waste recycling in the District	[Yes] / [No] / [Nos]	NA
EW4c		No of actions taken to close illegal trading or processing of E-Waste	[Nos]	NA
EW5	Creation of Awareness on E-Waste handling and disposal			
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	Urban-Yes Rural-No
EW5c		Does District Administration conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	Urban-No Rural-Yes

  
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## 2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
WQ1	Inventory of water resources in District			
WQ1a		Rivers	[Nos] and [Length in Km]	South Andaman: NIL
WQ1b		Length of Coastline	[in Km]	1962 km
WQ1c		Nalas/Drains meeting Rivers	[Nos]	Records not available
WQ1d		Lakes / Ponds	[Nos] and [Area in Hectares]	<b>Ponds</b> South Andaman-557 <b>Lakes-</b> South Andaman-1
WQ1e		Total Quantity of sewage and industrial discharge in District	[Automatic] (SW1a+IW1b)	Urban South Andaman (PBMC area)- 24.40 MLD Rural South Andaman- 2.63 MLD
	Control of Groundwater Water Quality			
WQ2a		Estimated number of bore-wells	[Nos]	117
WQ2b		No of permissions given for extraction of groundwater	[Nos]	Data not available
WQ2c		Number of groundwater polluted areas	[Nos]	-NA-
WQ2d		Groundwater Availability	[adequate] / [not adequate]	not adequate
WQ3	Availability of Water Quality Data			
WQ3a		Creation of monitoring cell	[Yes] / [No]	No
WQ3b		Access to Surface water and groundwater quality data at DM office	[Available] or [Not available]	Not Available
WQ4	Control of River side Activities			
WQ4a	Control of River side Activities	River Side open defecation	[Fully Controlled] / [Partly controlled] / [no Measures taken]	Fully controlled. A&N declared as ODF UT.
WQ4b		Dumping of SW on river banks	[Fully Controlled] / [Partly controlled] / [no Measures taken]	Partly Controlled
WQ4c		Control measures for idol immersion	[Measures taken] / [Measures taken post immersion] / [No Measures taken]	Measures taken Idol immersion only allowed in Sea in nearby coastal area.

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WQ5	Control of Water Pollution in Rivers			
WQ5a		Percentage of untreated sewage	[%] (automatic SM1g/SM1a)	No data available
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	[Monitored] / [Not monitored] [not applicable]	Not Applicable
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	[Nos]	Nil
WQ6	Awareness Activities			
WQ6a		District level campaigns on protection of water quality	[Nos in previous year]	15 (Approx.) Under Jal Shakti Abhiyan
WQ6b	Oil Spill Disaster Contingency Plan			
WQ6a		Creation of District Oil Spill Crisis Management Group	[Created] / [Not Created]	Created
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	[Prepared] / [Not Prepared]	Prepared and Submitted to Indian Coastal for Vetting
WQ7	Protection of Flood plains			
WQ7a		Encroachment of flood plains is regulated.	[Yes] / [No]	NA
	Rainwater Harvesting			
WQ8a		Action plan for Rain water harvesting	[Implemented] / [Not implemented]	(Implemented) Mandatory to construct rain water harvesting in each new building. All Govt Building to be retrofitted with rain water harvesting structure.

  
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## 3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
SM1	Inventory of Sewage Management			
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	[MLD]	23.33
SM1b		No of Class-II towns and above	[Nos]	NA
SM1c		No of Class-I towns and above	[Nos]	NA
SM1d		No of Towns needing STPs	[Nos]	12
SM1e		No of Towns STPs installed	[Nos]	0
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD]	0
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic]	22.03
SM1h		Quantity of sewage flowing into lakes	[MLD]	0
SM1i		No of industrial townships	[Nos]	0
SW2	Adequacy of Available Infrastructure for Sewage Treatment			
SM2a		% sewage treated in STPs	[Automatic]	6
SM2b		Total available Treatment Capacity	[MLD]	1.3
SM2c		Additional treatment capacity required	[MLD]	22.03
SM3	Adequacy of Sewerage Network			
SM3a		No of ULBs having partial underground sewerage network	[Nos]	0
SM3b		No of towns not having sewerage network	[Nos]	1
SM3c		% population covered under sewerage network	[Automatic]	0

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## 4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
IWW1	Inventory of industrial wastewater Generation in District			
IWW1a		No of Industries discharging wastewater	[Nos]	Data prepararion under process
IWW1b		Total Quantity of industrial wastewater generated	[MLD]	Data not available
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	[MLD]	NIL
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	[MLD]	NIL
IWW1e		Prominent Type of Industries	[Agro based] / [ Chemical – Dye etc.] / [Metallurgical] / [Pharma] / [Pesticide] / [Power Plants] / [Mining] / [Automobile] : Multiple selection based on size of operation and number	Power Plants, Automoblie
IWW1f		Common Effluent Treatment Facilities	[Nos] / [No CETPs]	No
IWW2	Status of compliance by Industries in treating wastewater			
IWW2a		No of Industries meeting Standards	[Nos]	113
IWW2b		No of Industries not meeting discharge Standards	[Automatic]	Nil
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	[Nos]	Nil
AWW4	Status of Action taken for not meeting discharge standards			
IWW4a		No industries closed for exceeding standards in last 3 months	[Nos]	NIL
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	[Nos]	NIL



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## 5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
AQ1	Availability of Air Quality Monitoring Network in District			
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	[Nos] / [None]	Total 5 Respirable Dust Samplers available with ANPCC, 2 is in operation
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	[Nos] / [None]	None
AQ2	Inventory of Air Pollution Sources			
AQ2a		Identification of prominent air polluting sources	[Large Industry] / [Small Industry] / [Unpaved Roads] / [Burning of Waste Stubble] / [Brick Kiln] / [Industrial Estate] / [Others] (Multiple selection)	Emission From Power generation Units, SCU, Vehicles
AQ2b		No of Non-Attainment Cities	[Nos] / [None]	None
AQ2c		Action Plans for non-attainment cities	[Prepared] / [Not yet prepared]	N/A
AQ3	Availability of Air Quality Monitoring Data at DMs Office			
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	[Available] / [Not yet Available]	Not yet Available
AQ4	Control of Industrial Air Pollution			
AQ4a		No of Industries meeting Standards	[Nos]	51
AQ4b		No of Industries not meeting discharge Standards	[Nos]	None
AQ5	Control of Non-industrial Air Pollution sources			
AQ5a		Control open burning of Stubble –during winter	[Nos of fire incidents]	No incidents reported
AQ5b		Control Open burning of Waste – Nos of actions Taken	[Nos]	No incidents reported
AQ5c		Control of forest fires	[SOP available] / [No SoP]	No
AQ5d		Vehicle pollution check centers	[% ULBs covered]	2 No.s (100 % covered)
AQ5e		Dust Suppression Vehicles	[% ULBs covered]	None
AQ6	Development of Air Pollution complaint redressal system			
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	[Available] / [Not available]	Not Available

*[Signature]* 22/03/17

Member Secretary  
Pollution Control Commi  
Andaman & Nicobar Isla  
Dellygunj, Port Blair

*[Signature]*  
22/03/17

## 6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
MI1a	Inventory of Mining in District			
MI1a		Type of Mining Activity	[Sand Mining] / [Iron Ore] / [Bauxite] / [Coal] / Other [specify] Multiple selection in order of magnitude of operations	NIL (Only quarrying of stone boulders are permitted)
MI1b		No of Mining licenses given in the District	[Nos]	24 nos lease has been executed
MI1c		Area covered under mining	[Sq Km]	No mining except quarrying of stone boulders which covers 0.0546 sq. km.
MI1d		Area of District	[Sq Km]	3106 sq. km.
MI1e		Sand Mining	[Yes] / [No]	No
MI1f		Area of sand Mining	[River bed] / [Estuary] / [Non -river deposit]	NIL
MI2	Compliance to Environmental Conditions			NIL
MI2a		No of Mining areas meeting Environmental Clearance Conditions	[Nos]	As per the quarry plan approved by the competent authority , the quarrying area is not exactly mining but is more like digging and levelling
MI2b		No of Mining areas meeting Consent Conditions of SPCBs / PCCs	[Nos]	NIL
MI3a	Mining related environmental Complaints			NIL
MI3b		No of pollution related complaints against Mining Operations in last 1 year	[Nos]	NIL
MI4	Action against non-complying mining activity			NIL
MI4a		No of Mining operations suspended for violations to environmental norms	[Nos]	NIL
MI4b		No od directions issued by SPCBs	[Nos]	NIL

  
 Member Secretary  
 Pollution Control Committee  
 Andaman & Nicobar Islands  
 Dollygunj, Port Blair

A. S. S.  
 22-3-24

7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
NP1	Availability Monitoring equipment			
NP1a		No. of noise measuring devices with district administration	[Nos] / [None]	1 No. for South Andaman District
NP1b		No. of noise measuring devices with SPCBs	[Nos] / [None]	None
NP2	Capability to conduct noise level monitoring by State agency / District authorities			
NP2a		capability to conduct noise level monitoring by State agency / District authorities	[Available] / [Not available]	Available
NP2	Management of Noise related complaints			
NP2a		No of complaints received on noise pollution in last 1 year	[Nos]	NIL
NP2b		No of complaints redressed	[Nos]	NIL
NP3	Compliance to ambient noise standards			
NP3a		Implementation of Ambient noise standards in residential and silent zones	[Regular Activity] / [Occasional] / [Never]	Occasional
NP3b		Noise monitoring study in district	[carried out] / [not carried out]	Not carried out
NP3c		Sign boards in towns and cities in silent zones	[Installed] / [Partial] / [Not Installed]	Sign Boards in silent zones at certain areas have been installed in South Andaman District and further sign boards will be installed at remaining areas

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Member Secretary  
 Pollution Control Committee  
 Andaman & Nicobar Islands  
 Dollygunj, Port Blair

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 22-5-21

**SOUTH ANDAMAN DISTRICT**

The proposed Model Action Plan for 7 thematic areas

1.0 Waste Management Plan

(i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of Urban Local Body (ULB)		[name of ULB]	South Andaman District	PortBlair Municipal Council (PBMC)
	No of ULBs in the District		[Nos]	1	
	Population		[Nos as per 2011 census]	238142	108058
SW1	Report on inventory of total solid waste Generation				
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]	68.84	60 MTPD
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]	33.56	26.2
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]	22.69	21.3
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]	4.25	4.2
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]	0.33	0.3
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]	6.01	6
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]	1.202	1.2
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]	0.802	0.8
SW1i		No of Old dump sites	[Nos] or [None]	10	2
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]	200090	200000
SW1k		No of Sanitary landfills	[Nos] or [None]	1	1
SW1l		No of wards	[nos]	315	24
SW2	Compliance by Bulk Waste Generators				
SW2a		No of BW Generators	[numbers] or [inventory not done]	120	10
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]	61	10
SW3	Compliance in segregated waste Collection SW Collection				
SW3a		Total generation	[Automatic] from SW1a	68.84	60
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]	31.36	24
SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]	22.39	21
SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]	4.25	4.2
SW4	Waste Management Operations				
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]	partial 98.5%	100
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]	partial 50%	100

SW4c		Manual Sweeping	[100%] / [partial%]	100%	<b>100</b>
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]	100%	<b>100</b>
SW4e		Digesters (Bio-methanation)	[% of WW] / [not initiated]	initiated	<b>initiated</b>
SW4f		Composting operation	[% of WW] / [not initiated]	54%	<b>35</b>
SW4g		MRF Operation	[MRF used] / [not installed]	MRF used	<b>MRF used</b>
SW4h		Use of Sanitary Landfill	[% of SW collected] / [no SLF]	no SLF	<b>no SLF</b>
SW4i		Reclamation of old dumpsites	[initiated] / [not initiated]	initiated	<b>initiated</b>
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	initiated	<b>initiated</b>
SW4k		Linkage with Recyclers	[initiated] / [not initiated]	initiated	<b>initiated</b>
SW4l		Authorization of waste pickers	[initiated] / [not initiated]	initiated	<b>initiated</b>
SW4m		Linkage with TSDF / CBMWTF	[initiated] / [not initiated]	initiated	<b>initiated</b>
SW4n		Involvement of NGOs	[initiated] / [not initiated]	initiated	<b>initiated</b>
SW4o		Linkage with Producers / Brand Owners	[initiated] / [not initiated]	initiated	<b>initiated</b>
SW4p		Authorisation of Waste Pickers		initiated	<b>initiated</b>
SW4q		Issuance of ID Cards	[initiated] / [not initiated]	initiated	<b>initiated</b>
SW5	Adequacy of Infrastructure				
SW5a		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	504/311	<b>286/290</b>
SW5b		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	62/34	<b>30/30</b>
SW5c		Segregated Transport	[yes] / [no] / [% area covered]	Yes, 100%	<b>Yes, 100%</b>
SW5d		Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	13/7	<b>05 Nos.</b>
SW5e		Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	35	<b>24</b>
SW5f		Bio-methanation units	[Nos. Required] / [Nos. Available]	Not Available	<b>Not Available</b>
SW5h		Composting units	[Nos. Required] / [Nos. Available]	23/8	<b>12</b>
SW5i		Material Recovery Facilities	[used or installed] / [not available]	17	<b>6</b>
SW5k		Waste to Energy (if applicable)	[Required] / [Nos. Available]	Not Available	<b>Not Available</b>
SW5l		Waste to RDF	[Required] / [Nos. Available]	Not Available	<b>Not Available</b>
SW5m		Sanitary Landfills	[Nos] / [Nos. Available]	Not Available	<b>Not Available</b>
SW5n		Capacity of sanitary landfills	[MT] / [Nos. Available]	Not Available	<b>Not Available</b>
SW5o		Waste Deposit Centers (DHW)	[Nos] / [Nos. Available]	35	<b>24</b>
SW5p		Other facilities	[give or select from list]		
SW6	Notification and Implementation of By-Laws				
SW6a		Notification of By-laws	[done] / [in progress] / [not initiated]	Done	<b>Done</b>
SW6b		Implementation of by-laws	[done] / [in progress] / [not initiated]	Done	<b>Done</b>
SW7	Adequacy of Financial Status of ULB				
SW7a		CAPEX Required	[INR] / [Not required]	1300000000	<b>1150000000</b>
SW7b		OPEX	[INR per Year] / [% of requirement]	N/A	<b>NA</b>
SW7c		Adequacy of OPEX	[Yes] / [No]	0	<b>0</b>

(ii) Plastic Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB		[name of ULB]	South Andaman	PBMC
	Population		[Nos as per 2011 census]	238142	108058
<b>PW1</b>	Inventory of plastic waste generation				
<b>PW1a</b>		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]	1.798	0.899
<b>PW2</b>	Implementation of Collection				
<b>PW2a</b>		Door to Door collection	[100%] / [partial %] / [not initiated]	partial 98.5%	100
<b>PW2b</b>		Segregated Waste collection	[100%] / [partial %]	100%	100
<b>PW2c</b>		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	MRF Used	MRF Used
<b>PW2d</b>		Authorization of PW pickers	[Nos] / [not initiated]	31	31
<b>PW2e</b>		PW collection Centers	[Nos] / [not established]	17	6
<b>PW3</b>	Establishment of linkage with Stakeholders				
<b>PW3a</b>		Established linkage with PROs of Producers	[Nos] / [not established]	Nil	Nil
<b>PW3b</b>		Established linkage with NGOs	[Nos] / [not established]	2	0
<b>PW4</b>	Availability of facilities for Recycling or utilization of PW				
<b>PW4a</b>		No. of PW recyclers	[Nos]	11	11
<b>PW4b</b>		No Manufacturers	[Nos]	0	0
<b>PW4c</b>		No of pyrolysis oil plants	[Nos]	0	0
<b>PW4d</b>		Plastic pyrolysis	[Quantity in MT sent per Month]	0	0
<b>PW4e</b>		Use in road making	[Quantity MT used per Month]	1.3	1.3
<b>PW4f</b>		Co-processing in Cement Kiln	[Quantity in MT sent per Month]	5.7	5.7
<b>W5</b>	Implementation of PW Management Rules, 2016				
<b>W5a</b>		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]	Partial	All sealed
<b>PW5b</b>		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]	Prohibited	Prohibited
<b>PW5c</b>		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented	Implemented
<b>PW6</b>	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners				
<b>PW6a</b>		No of Producers associated with ULBs	[Nos] / [None]	118 (Including Mainland Producers,Importer, Brand Owner)	None

<b>PW6b</b>		Financial support by Producers / Brand owners to ULBs	[Nos] / [None]	None	<b>None</b>
<b>PW6c</b>		Amount of PRO Support	[Rs...]	0	<b>0</b>
<b>PW6d</b>		Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]	None	<b>None</b>
<b>PW6e</b>		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]	None	<b>None</b>

## (iii) C&amp;D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB		[name of ULB]	South Andaman	<b>PBMC</b>
	Population		[Nos as per 2011 census]	238142	<b>108058</b>
CD1	Inventory of C&D waste generation				
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]	4.25	<b>4.2</b>
CD2	Implement scheme for permitting bulk waste generators				
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]	PBMC-Initiated APWD-Not Initiated	<b>Initiated</b>
CD3	Establishment of C&D Waste Deposition centers				
CD3a		Establishment of Deposition Points	[Yes] / [No]	PBMC-Yes RD&P-Yes APWD-No	<b>Yes</b>
CD3b		C&D Deposition point identified	[Yes] / [No]	PBMC-Yes RD&P-Yes APWD-No	<b>Yes</b>
CD4	Implementation of By-Laws for CD Waste Management				
CD4a		Implementation of By-laws	[notified] / [not notified]	PBMC-Notified RD&P-Notified APWD-Not Notified	Notified
CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]	PBMC-Initiated RD&P-Initiated APWD-Not Initiated	Initiated
CD5	Establishment of C&D Waste recycling plant or linkage with such facility				
CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]	No facility exists	NA
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]	Not Available	NA

(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB		[name of ULB]	South Andaman District	<b>PBMC</b>
	Population		[Nos as per 2011 census]	238142	<b>108058</b>
BMW1	Inventory of Biomedical Waste Generation				
BMW1a		Total no. of Bedded Hospitals	[Nos] / [No inventory]	28	<b>10</b>
BMW1b		Total no. of non-bedded HCF	[Nos] / [No inventory]	102	<b>34</b>
BMW1c		Total no. Clinics	[Nos] / [No inventory]	84	<b>3</b>
BMW1d		No of Veterinary Hospitals	[Nos] / [No inventory]	16	<b>6</b>
BMW1e		Pathlabs	[Nos] / [No inventory]	2	
BMW1f		Dental Clinics	[Nos] / [No inventory]	13	
BMW1g		Blood Banks	[Nos] / [No inventory]	3	
BMW1h		Animal Houses	[Nos] / [No inventory]	1	
BMW1i		Bio-research Labs	[Nos] / [No inventory]	1	
BMW1j		Others	[Nos] / [No inventory]		
BMW2	Authorization of HCFs by SPCBs / PCCs				
BMW2a		Bedded HCFs	[Nos Authorized]	20	<b>6</b>
BMW2b		Non-bedded HCFs	[Nos Authorized]	82	<b>18</b>
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)				
BMW3a		No of CBMWTFs	[Nos] / None	No CBMWTF available only captive incinerators, Autoclave & Shredders	
BMW3b		Linkage with CBMWTFs	[Yes] / [no linkage]	NA	
BMW3c		Capacity of CBMWTFs	[Adequate] / [Not adequate]	NA	
BMW3d		Requirements of CBMWTFs	[Require] / [not required]	NA	
BMW3e		Captive Disposal Facilities of HCFs	[Nos] / [None]	Incinerators-02 Autoclave-05 Shredders-05	<b>Incinerators-01 Autoclave-03 Shredders-03</b>
BMW4	Compliance by CBMWTFs				
BMW4a		Compliance to standards	[Meeting] / [Not meeting] / [NA]	Meeting	
BMW4b		Barcode tracking by HCFs / CBMWTFs	[100%] / [Partly %] / [None]	File for installation of Bar-code System wherever there is captive incinerator is put up for approval.	

BMW4c		Daily BMW lifting by CBMWTFs	[Kg / day]	No CBMWTF exists.However Daily lifting done by hospital staffs for captive incinerators. From Covid care centers the Biomedical Waste is lifted by PBMC staff & disposed at GB Pant captive incinerator.	
BMW5	Status of Compliance by Healthcare Facilities				
BMW5a		Pre-segregation	[100%] / [partly %] / [None]	100%	
BMW5b		Linkage with CBMWTFs	[100%] / [partly %] / [None]	100%(all done through captive incinerators wherever incinerators are established)	

## (v) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
HW1	Inventory of Hazardous Waste			
HW1a		No of HW Generating Industry	[Nos.]	4
HW1b		Quantity of HW	[MT/Annum]	59.76 MT
HW1c		Quantity of Incinerable HW	[MT/Annum]	NIL
HW1d		Quantity of land-fillable HW	[MT/Annum]	NIL
HW1e		Quantity of Recyclable / utilizable HW	[MT/Annum]	59.76 MT
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites			
HW2a		No of HW dumpsites	[Nos] / [None]	None
HW2c		Probable Contaminated Sites	[Nos] (provide list)	Nil
HW3	Authorization by SPCBs/PCCs			
HW3a		No of industries authorized	[Nos]	2
HW3b		Display Board of HW Generation in front of Gate	[Nos]	2
HW3	Availability of Common Hazardous Waste TSDF			
HW3a		Common TSDF	[Exists] / [No] / [Sent to Other District within State]	No
HW3b		Industries linkage with TSDF	[Nos.]	None
HW4	Linkage of ULBs in District with Common TSDF			
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	[Yes] / [No]	No

## (vi) E-Waste Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
EW1	Status of facilitating authorized collection of E-Waste			
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	[Yes] / [No]	Yes, through Authorised waste collector
EW1c		Collection centers established by ULB in District	[Nos] / [None]	Yes, through Authorised waste collector
EW1d		Collection centers established by Producers or their PROs in the District	[Nos] / [None]	No
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	[Yes] / [No]	Yes, through Authorised waste collector
EW1f		No authorized E-Waste recyclers / Dismantler	[Nos] / [None]	1
EW2	Status of Collection of E-Waste			
EW2a		Authorizing E-Waste collectors	[Authorized] / [None]	Urban-Authorized Rural-None
EW2b		Involvement of NGOs	[Yes] / [No] / [Nos]	No
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	[Yes] / [No] / [Nos]	No
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	[Yes] / [No]	Yes, through Authorised waste collector
EW4	Control E-Waste related pollution			
EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District	[Yes] / [No]	No
EW4b		Does the administration closed illegal E-Waste recycling in the District	[Yes] / [No] / [Nos]	NA
EW4c		No of actions taken to close illegal trading or processing of E-Waste	[Nos]	NA
EW5	Creation of Awareness on E-Waste handling and disposal			
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	Urban-Yes Rural-No
EW5c		Does District Administration conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	Urban-No Rural-Yes

2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
WQ1	Inventory of water resources in District			
WQ1a		Rivers	[Nos] and [Length in Km]	South Andaman: NIL
WQ1b		Length of Coastline	[in Km]	1962 km
WQ1c		Nalas/Drains meeting Rivers	[Nos]	Records not available
WQ1d		Lakes / Ponds	[Nos] and [Area in Hectares]	<b>Ponds</b> South Andaman-557 <b>Lakes-</b> South Andaman-1
WQ1e		Total Quantity of sewage and industrial discharge in District	[Automatic] (SW1a+IW1b)	Urban South Andaman (PBMC area)- 24.40 MLD Rural South Andaman- 2.63 MLD
	Control of Groundwater Water Quality			
WQ2a		Estimated number of bore-wells	[Nos]	117
WQ2b		No of permissions given for extraction of groundwater	[Nos]	Data not available
WQ2c		Number of groundwater polluted areas	[Nos]	-NA-
WQ2d		Groundwater Availability	[adequate] / [not adequate]	not adequate
WQ3	Availability of Water Quality Data			
WQ3a		Creation of monitoring cell	[Yes] / [No]	No
WQ3b		Access to Surface water and groundwater quality data at DM office	[Available] or [Not available]	Not Available
WQ4	Control of River side Activities			
WQ4a	Control of River side Activities	River Side open defecation	[Fully Controlled] / [Partly controlled] / [no Measures taken]	Fully controlled. A&N declared as ODF UT.
WQ4b		Dumping of SW on river banks	[Fully Controlled] / [Partly controlled] / [no Measures taken]	Partly Controlled
WQ4c		Control measures for idol immersion	[Measures taken] / [Measures taken post immersion] / [No Measures taken]	Measures taken Idol immersion only allowed in Sea in nearby coastal area.
WQ5	Control of Water Pollution in Rivers			

WQ5a		Percentage of untreated sewage	[%] (automatic SM1g/SM1a)	No data available
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	[Monitored] / [Not monitored] [not applicable]	Not Applicable
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	[Nos]	Nil
WQ6	Awareness Activities			
WQ6a		District level campaigns on protection of water quality	[Nos in previous year]	15 (Approx.) Under Jal Shakti Abhiyan
WQ6b	Oil Spill Disaster Contingency Plan			
WQ6a		Creation of District Oil Spill Crisis Management Group	[Created] / [Not Created]	Created
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	[Prepared] / [Not Prepared]	Prepared and Submitted to Indian Coastal for Vetting
WQ7	Protection of Flood plains			
WQ7a		Encroachment of flood plains is regulated.	[Yes] / [No]	NA
	Rainwater Harvesting			
WQ8a		Action plan for Rain water harvesting	[Implemented] / [Not implemented]	(Implemented) Mandatory to construct rain water harvesting in each new building. All Govt Building to be retrofitted with rain water harvesting structure.

3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
SM1	Inventory of Sewage Management			
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	[MLD]	23.33
SM1b		No of Class-II towns and above	[Nos]	NA
SM1c		No of Class-I towns and above	[Nos]	NA
SM1d		No of Towns needing STPs	[Nos]	12
SM1e		No of Towns STPs installed	[Nos]	0
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD]	0
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic]	22.03
SM1h		Quantity of sewage flowing into lakes	[MLD]	0
SM1i		No of industrial townships	[Nos]	0
SW2	Adequacy of Available Infrastructure for Sewage Treatment			
SM2a		% sewage treated in STPs	[Automatic]	6
SM2b		Total available Treatment Capacity	[MLD]	1.3
SM2c		Additional treatment capacity required	[MLD]	22.03
SM3	Adequacy of Sewerage Network			
SM3a		No of ULBs having partial underground sewerage network	[Nos]	0
SM3b		No of towns not having sewerage network	[Nos]	1
SM3c		% population covered under sewerage network	[Automatic]	0

## 4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
IWW1	Inventory of industrial wastewater Generation in District			
IWW1a		No of Industries discharging wastewater	[Nos]	Data prepararion under process
IWW1b		Total Quantity of industrial wastewater generated	[MLD]	Data not available
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	[MLD]	NIL
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	[MLD]	NIL
IWW1e		Prominent Type of Industries	[Agro based] / [ Chemical – Dye etc.] / [Metallurgical] / [Pharma] / [Pesticide] / [Power Plants] / [Mining] / [Automobile] : Multiple selection based on size of operation and number	Power Plants,Automoblie
IWW1f		Common Effluent Treatment Facilities	[Nos] / [No CETPs]	No
IWW2	Status of compliance by Industries in treating wastewater			
IWW2a		No of Industries meeting Standards	[Nos]	113
IWW2b		No of Industries not meeting discharge Standards	[Automatic]	Nil
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	[Nos]	Nil
AWW4	Status of Action taken for not meeting discharge standards			
IWW4a		No industries closed for exceeding standards in last 3 months	[Nos]	NIL
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	[Nos]	NIL

5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
AQ1	Availability of Air Quality Monitoring Network in District			
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	[Nos] / [None]	Total 5 Respirable Dust Samplers available with ANPCC, 2 is in operation
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	[Nos] / [None]	None
AQ2	Inventory of Air Pollution Sources			
AQ2a		Identification of prominent air polluting sources	[Large Industry] / [Small Industry] / [Unpaved Roads] / [Burning of Waste Stubble] / [Brick Kiln] / [Industrial Estate] / [Others] (Multiple selection)	Emission From Power generation Units, SCU, Vehicles
AQ2b		No of Non-Attainment Cities	[Nos] / [None]	None
AQ2c		Action Plans for non-attainment cities	[Prepared] / [Not yet prepared]	N/A
AQ3	Availability of Air Quality Monitoring Data at DMs Office			
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	[Available] / [Not yet Available]	Not yet Available
AQ4	Control of Industrial Air Pollution			
AQ4a		No of Industries meeting Standards	[Nos]	51
AQ4b		No of Industries not meeting discharge Standards	[Nos]	None
AQ5	Control of Non-industrial Air Pollution sources			
AQ5a		Control open burning of Stubble –during winter	[Nos of fire incidents]	No incidents reported
AQ5b		Control Open burning of Waste – Nos of actions Taken	[Nos]	No incidents reported
AQ5c		Control of forest fires	[SOP available] / [No SoP]	No
AQ5d		Vehicle pollution check centers	[% ULBs covered]	2 No.s (100 % covered)
AQ5e		Dust Suppression Vehicles	[% ULBs covered]	None
AQ6	Development of Air Pollution complaint redressal system			
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	[Available] / [Not available]	Not Available

## 6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
MI1a	Inventory of Mining in District			
MI1a		Type of Mining Activity	[Sand Mining] / [Iron Ore] / [Bauxite] / [Coal] / Other [specify] Multiple selection in order of magnitude of operations	NIL (Only quarrying of stone boulders are permitted)
MI1b		No of Mining licenses given in the District	[Nos]	24 nos lease has been executed
MI1c		Area covered under mining	[Sq Km]	No mining except quarrying of stone boulders which covers 0.0546 sq. km.
MI1d		Area of District	[Sq Km]	3106 sq. km.
MI1e		Sand Mining	[Yes] / [No]	No
MI1f		Area of sand Mining	[River bed] / [Estuary] / [Non -river deposit]	NIL
MI2	Compliance to Environmental Conditions			NIL
MI2a		No of Mining areas meeting Environmental Clearance Conditions	[Nos]	As per the quarry plan approved by the competent authority , the quarrying area is not exactly mining but is more like digging and levelling
MI2b		No of Mining areas meeting Consent Conditions of SPCBs / PCCs	[Nos]	NIL
MI3a	Mining related environmental Complaints			NIL
MI3b		No of pollution related complaints against Mining Operations in last 1 year	[Nos]	NIL
MI4	Action against non-complying mining activity			NIL
MI4a		No of Mining operations suspended for violations to environmental norms	[Nos]	NIL
MI4b		No od directions issued by SPCBs	[Nos]	NIL

## 7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
NP1	Availability Monitoring equipment			
NP1a		No. of noise measuring devices with district administration	[Nos] / [None]	1 No. for South Andaman District
NP1b		No. of noise measuring devices with SPCBs	[Nos] / [None]	None
NP2	Capability to conduct noise level monitoring by State agency / District authorities			
NP2a		capability to conduct noise level monitoring by State agency / District authorities	[Available] / [Not available]	Available
NP2	Management of Noise related complaints			
NP2a		No of complaints received on noise pollution in last 1 year	[Nos]	NIL
NP2b		No of complaints redressed	[Nos]	NIL
NP3	Compliance to ambient noise standards			
NP3a		Implementation of Ambient noise standards in residential and silent zones	[Regular Activity] / [Occasional] / [Never]	Occasional
NP3b		Noise monitoring study in district	[carried out] / [not carried out]	Not carried out
NP3c		Sign boards in towns and cities in silent zones	[Installed] / [Partial] / [Not Installed]	Sign Boards in silent zones at certain areas have been installed in South Andaman District and further sign boards will be installed at remaining areas